Table – Maximum three adjournment rule and number of days between the final hearing and Judgment for the Month of January, 2023

SL. No.	Name of Commercial Court	Cases No.	Date of Institution	Date of disposal	Number of days between the date of institution and disposal	Where case management of hearing done or not (yes/no)	Number of adjournments granted	Number of days between the final hearing and judgment
1	Commercial Court, Alipore	Arbit. Case/31/2021	23-12-2021	07-01-2023	380	No	4	22 Days
2	Commercial Court, Alipore	Money Suit/22/2021	18-09-2021	21-01-2023	490	No	4	14 Days
3	Commercial Court, Asansol	Title Suit/7/2022	20-07-2022	05-01-2023 (Uncontested)	169 days	No	3	-
4	Commercial Court, Asansol	Title Suit/6/2019	30-07-2019	10-01-2023 (Uncontested)	1260 days	Yes	12	-
5	Commercial Court, Asansol	Title Suit/7/2019	30-07-2019	10-01-2023 (Uncontested)	1260 days	Yes	12	-
6	Commercial Court, Asansol	Money Suit/4/2022	09-02-2022	20-01-2023 (Contested)	345 days	Yes	6	163 days
7	Commercial Court, Rajarhat	Title Suit/17/2022	20-08-2022	02-01-2023	135 Days	No	0	31 Days
8	Commercial Court, Rajarhat	Title Suit/12/2022	15-06-2022	03-01-2023	202 Days	No	0	1 Days
9	Commercial Court, Rajarhat	Misc Case/53/2022	05-07-2022	06-01-2023	185 Days	No	0	44 Days
10	Commercial Court, Rajarhat	Misc Case/84/2022	22-12-2022	09-01-2023	18 Days	No	0	7 Days
11	Commercial Court, Rajarhat	Misc (Arb) Case/73/2022	29-09-2022	24-01-2023	117 Days	No	1	15 Days
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26	Commercial Court, Siliguri	No Data Provided						